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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	Hearing	397/ 398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PALLAVA R
M/s. PODS Biotech Pvt Ltd R1.
Ph no. 8123837510.

KAUSTUBH JAGIRDAR Petitioner
SREEVATSA ASSOCIATES
Ph-9538728724

Shri Pallava R., Advocate, filed vakalat for R-1 company stating that he is authorised by the company to appear for the Company/R-1. He reported that Shri Harish S.N. is the Director of the Company who has authorised him to appear on behalf of the company. Shri Mohammed Ali Asghar, Advocate also filed vakalat for R-1 Company stating that he is authorised to appear for R-1 Company based on the Board resolution dated 06.05.2017. He has enclosed the Board Resolution copy.

Counsel for petitioner is further directed to verify from the India Post website about service of notices on R-3 and R-4.

For hearing as to who is competent to appear for R-1 company.

List it on 07.07.2017.

MEMBER (J)

MEMBER (T)